GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

RAJYA SABHA

UNSTARRED QUESTION NO: 803 (TO BE ANSWERED ON THE 8th December 2025)

NEW AIRPORT PROJECTS IN THE STATE OF TELANGANA

803. SHRI RAVI CHANDRA VADDIRAJU:

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) current status of the proposed airports in Peddapalli, Mahbubnagar, Nizamabad, and Kothagudem districts of Telangana;
- (b) whether delays have occurred in the Kothagudem project due to unsuitability of the identified land and steps taken to resolve the issue;
- (c) estimated cost and timeline for completion of these projects; and
- (d) whether Government has assessed passenger demand and financial viability to prevent creation of underutilised airport infrastructure in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): As per Greenfield Airports (GFA) Policy, 2008, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

Government of Telangana has proposed Pre-Feasibility Studies for four new Greenfield airports at Anthergaon (Peddapalli), Kothagudem, Mahbubnagar and Jakranpally (Nizamabad). Pre-Feasibility Studies have been completed for three sites, except Anthergaon. The studies concluded that the sites at Kothagudem and Mehbubnagar are not feasible, while the site at Jakranpally is technically feasible, subject to removal of man-made obstacles and obtaining of NOC from Ministry of Defence.

(c): Under GFA Policy, the responsibility for implementation of the Greenfield airport projects including funding lies with the Project Proponent. The timeline for completion of the airport projects depend upon several factors such as land acquisition, R&R, financial closure, obtaining mandatory clearances including environmental clearances etc.

(d): 'In-Principle' approval under GFA Policy is granted based on the recommendations of the Steering Committee on Greenfield Airports, who assess the proposal holistically.
